

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2016 &  
IA NOS. 491 & 492 OF 2016**

**Dated: 20<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Mukund V. Bhandare**

**...Appellant(s)**

**Vs.**

**Bureau of Energy Efficiency & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Pradeep Dahiya

Counsel for the Respondent(s)

:

Mr. Rohit Jain

**ORDER**

We have heard learned counsel for both the parties.

**Judgment is reserved.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*Pr/mk*